NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CA(CAA)	-	For clarifi-	230-	VSL Securities Pvt Ltd
No.62/BB/17		cation	232	,

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Syman Bajoria

P.C.S. 17602

PCS for petitioner is present. She has filed a memo along with annexures showing the latest list of creditors certified by the Chartered Accountant.

List it for consideration on 03.10.2017.

MEMBER (J)

MEMBER (T)